

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-91(PB)/2018

IN THE MATTER OF:

M/s. Krishna Food Service
v.

....Applicant/Petitioner

SBJ Centre of Excellence Pvt. Ltd.

.... Respondent

under Section 9

Order delivered on 30.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/Petitioner:

For the Respondent:

ORDER

Even on the second call no one is present on behalf of the petitioner in support of the petition. In the interest of justice hearing is deferred to 06.02.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)